

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 173 of 2014 & IA Nos. 283 & 393 of 2014**

**Dated: 15<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Abhijeet MADC Nagpur Energy Pvt. Ltd. ...Appellant(s)  
Versus  
Maharashtra Airport Development Co. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Ms. Pooja Nuwal &  
Ms. River Batra for R-1  
Ms. Rakhi Banerjee for R-10  
Mr. Buddy A. Rangandhan &  
Mr. D.V. Raghu Vamsy

**ORDER**

On the request of learned counsel appearing for respondent no.10,  
post this Appeal for hearing on **21<sup>st</sup> December, 2015.**

**(T. Munikrishnaiah)**  
**Technical Member**  
*rkt/vg*

**(Justice Surendra Kumar)**  
**Judicial Member**